

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 636/252/ND/2018

Under Section: 252

In the matter of:

Nand Lal Foods Pvt Ltd.

....Appellant

Vs.

ROC

....Respondent

Order delivered on 25.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Saurabh D. Karan Singh, Adv.
Ms. Kanika Jain, Adv.

For the ROC

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Puneet Rai, Jr. St. Counsel with
Mr. Manas Tripathi, Adv.

ORDER

Order reserved.